

- (ii) interaction pattern in the event of natural calamities between various Central Government and State Government organisations;
- (iii) functions of the Relief Commissioner and role of control room;
- (iv) constitution of Crisis Management Group at the Central level comprising of representatives from all the concerned Departments in the event of natural calamities for constant review of the situation and taking instant decisions.
- (v) outlining the set up of relief organisation at the State and district levels which includes constitution of Crisis Management Group, State level control room, district level relief committee, district level control room etc.

[English]

Creation of Autonomous Postal Corporation

4636. SHRI KASHIRAM RANA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Government are considering to create autonomous Postal Corporation to improve the postal services; and
- (b) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P.UNNIKRISHNAN): (a) No, Sir.

(b) Question does not arise in view of answer to (a) above.

[Translation]

Setting up of Krishi Vigyan Kendra in Hill Areas of Uttar Pradesh

4637. SHRI HARISH RAWAT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Pant Nagar Agriculture University has sent any proposals to open Krishi Vigyan Kendra in hill areas of Uttar Pradesh;

(b) if so, whether these proposals have been accepted; and

(c) if not, the reasons for the delay?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Yes, Sir.

(b) No, Sir.

(c) Due to paucity of funds.

[English]

Roads Approved Under ISEI Scheme in Maharashtra

4638. DR. VENKATESH KABDE: Will the Minister of SURFACE TRANSPORT be pleased to state the details of the roads approved for Maharashtra during 1990-91 under State roads of Inter-State or Economic Importance Scheme?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P.UNNIKRISHNAN): No proposal for construction of roads in Maharashtra under the scheme of roads of Inter-State or Economic Importance has been approved so far during 1990-91.